**Annexure II** 

Name of CD: <u>Jasmine Buildmart Private Limited</u>, Date of Commencement of CIRP: <u>05-03-2024</u>; Order Received on 09-03-2024, List of Creditors as on <u>15-06-2024</u>
<u>List of FCs (other than financial creditors belonging to any class of creditors)</u>

S. No.	Name of Creditor	Details	of Claim Received	Details of Claim Admitted					Amount of Contingent	Amount of	Amount of	Amount of Claim
			Amount Claimed					% of	Claim	any mutual	claim not	under verification
		Receipt		Admitted			related	Voting		Debt Due,	admitted	
						Gurantee	party?	Share in		that may be set-off		
								CoC		set-on		
						-				-	-	
1	Indiabulls Commercial Credit Limited	23-03-2024	3,14,16,390.56	3,14,16,390.56	Secured by Unit		No	0.51%	-			-
2	Indiabulls Housing Finance Limited	23-03-2024	2,10,52,380.63	2,10,52,380.63	Unsecured	-	No	0.34%	-	-	-	-
3	Krrish Shalimar Projects Pvt Ltd	28-05-2024	1,80,42,349.00	-	Unsecured	-	Yes	0.00%	-	-	-	1,80,42,349.00
	TOTAL		7,05,11,120.19	5,24,68,771.19					-			1,80,42,349.00